

ITEM NO.1

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C).....CC No(s).
7296/2017

(Arising out of impugned final judgment and order dated 13-01-2017
and 30-05-2016 in SA No. 344/201 passed by the High Court Of
Judicature At Allahabad)

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR. Petitioner(s)

VERSUS

UNION OF INDIA THR ITS SECRETARY,
MINISTRY OF LABOUR & ORS. Respondent(s)

Date : 11-03-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. C.U. Singh, Sr. Adv.
Mr. Vikram Patralekh, Adv.
Mr. Amit V. Awasthi, Adv.
Mr. Raj Kishor Choudhary, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 1st April, 2019.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER